

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

O. A. No. 2686 of 1991

New Delhi, this the 22nd day of Sept., 1994  
Hon'ble Mr Justice S.K. Dhaon, Actg. Chairman  
Hon'ble Mr B.N. Dhoundiyal, Member (A)

Shri Mohd. Shamimuddin  
Substitute Loco Cleaner under Loco Foreman,  
Moradabad.

..... Applicant.  
(through Mr B. S. Mainee, Advocate)  
versus

Union of India: Through

1. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway,  
Moradabad.
3. The Assistant Mechanical Engineer,  
Northern Railway,  
Moradabad.

..... Respondent

( through Mr K.K. Patel, Advocate ).

ORDER (ORAL)

JUSTICE S. K. DHADN, ACTING CHAIRMAN

For orders, see order of date passed  
in O. A. No. 2678 of 1991 (Munish Kumar Sharma and  
others vs. Union of India and others).

( B. N. Dhoundiyal )  
Member (A)

( S. K. Dhaon )  
Acting Chairman

22nd Sept., 1994

(SDS)